

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 233 of 2014 & 266 of 2014**

**Dated : 14<sup>th</sup> October, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Appeal Nos. 233 of 2014**

**Sasan Power Limited. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Radhika Gautam  
Ms. Sadapurna Mukherjee

Counsel for the Respondent(s) : Mr. Saurabh Misra for R-1  
Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri &  
Mr. Ishann Mukherjee for R9  
Mr. Rajiv Srivastava for R-5 to R-8  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Tushar Nagar &  
Mr. Matrugupta Mishra for R-3  
Mr. G. Umapathy &  
Ms. R. Mekhala for R-4  
Mr. M.G. Ramachandran for R-14  
Mr. Anushree Bardhan &  
Mr. Shubham Arya for HPPC  
Mr. Sitesh Mukherjee,  
Mr. Gautam Chawla &  
Ms. Akansha Tyagi for R2  
Mr. Gaurav Singh &  
Mr. Alok Shankar, TPDDL

**Appeal No. 266 of 2014**

**Lahmeyer International Pvt. Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. Sanjay Sen, Sr. Adv.  
Mr. Tushar Nagar &  
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R5 -8  
Mr. G. Umapathy &  
Ms. R. Mekhala for R-4  
Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri  
AMr. Alok Shankar, TPDDL

**ORDER**

Mr. J.J. Bhatt, learned Sr. Advocate appearing for the appellant has concluded his arguments in Appeal No. 233 of 2015. Mr. Sitiesh Mukherjee, learned counsel appearing for the WRLDC/respondent no.2 has argued in part.

Post this batch of Appeals for remaining arguments of the respondents and for further arguments on **9<sup>th</sup> & 10<sup>th</sup> December, 2015.**

**( I. J. Kapoor )**  
**Technical Member**  
*rkt/mk*

**( Justice Surendra Kumar )**  
**Judicial Member**